

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO – 1946
ANSWERED ON 11/12/2025

PHYSICAL PROGRESS UNDER JJM

†1946. SHRI HANUMAN BENIWAL:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the prescribed date for providing tap water supply to hundred percent households in Nagaur and Didwana-Kuchaman districts and other districts of Nagaur Lok Sabha Constituency under the Jal Jeevan Mission (JJM);
- (b) the details of the physical progress made so far against the targets set by the Government, district-wise;
- (c) whether the Government has established any monitoring mechanism to ensure the quality of pipelines, materials and execution of works under JJM and if so, the details thereof; and
- (d) the details of complaints received so far by the Government regarding the quality of works related to JJM since its inception and the action taken against the concerned officials so far?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

- (a) and (b) Since August 2019, the Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs including Rajasthan, to make provision tap water connection to every rural household of the country. The district -wise status of tap water connection in rural areas provided under JJM is available in public domain and is accessible through JJM dashboard at: <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

To achieve 100 percent coverage through continued implementation of mission with focus on quality of infrastructure and O&M of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during budget speech 2025 had announced extension of JJM until 2028 with enhanced total outlay.

- (c) To ensure the quality of the work, the operational guidelines for the implementation of the JJM mandates third party inspection and certification prior to payment. For the purpose, states have been empowered to empanel third party inspection agencies (TPIA) to check the quality of work executed by the agencies, quality of materials used for construction and quality of machinery installed in each of the scheme.

Furthermore, regular field visits are conducted by National WASH Experts and National Jal Jeevan Mission (NJJM) officials across various States/ UTs to verify the on-ground implementation of JJM, engaging with state/ district-level officials as well as community members. Since April 2025, States have been conducting monthly inspections of four schemes each, randomly assigned by the Department of Drinking Water and Sanitation (DDWS), to strengthen field-level oversight. State-level teams carry out inspections to assess the quality of construction, adherence to timelines, availability of services, and resolution of issues etc.

(d) As per the data reported by 32 States/ UTs, a total of 17,036 complaints have been received by States/ UTs from different sources such as media reports, suo-moto cognizance, references from public representatives, citizens, grievance portal, etc. regarding financial irregularities and poor quality of works under JJM. As reported by the States/ UTs, action has been taken against 621 Departmental Officials which includes framing of charge sheets, departmental inquiries, disciplinary action, lodging of FIRs, issuance of show cause notice and suspension.
